

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 06.06.2013**

The meeting No.10/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 06.06.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri A.K. Agarwal, Sr. Industrial Adviser	Deptt. of Chemicals & Petro-Chemicals
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
5.	Shri Kuldeep Singh, Assistant Director	MSME
6.	Shri J.D. Giri, Vice-President	AEPC
7.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.08/AM-14, dated 23.05.2013 and 09/AM-14 dated 30.05.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 23.05.2013 and 30.05.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.10/AM-14 dated 06.06.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 10/84-ALC3/2013

**MEETING DATE** : 06.06.2013

<b>Case No.:</b> 2/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00376/AM13/	RLA File :03/95/040/00620/AM13/	Lic.No/Date:0310717119 13.12.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	10,000.000 M.T.	Reformat	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Naphtha	6263.810 M.T.
			Titanium Dioxide	37.200 M.T.
			Antimony Trioxide	6.700 M.T.
			Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	55.00 M.T.
Spin finish oil	111.500 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 18/40/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	10,000.000 M.T.	Reformate	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Naphtha	6263.810 M.T.
			Titanium Dioxide	37.200 M.T.
			Antimony Trioxide	6.700 M.T.
			Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	55.000 M.T.
Spin finish oil	111.500 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 1/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status: Approved</b>
HQ File :01/84/050/00375/AM13/	RLA File :03/95/040/00650/AM13/	Lic.No/Date:0310717384 17.12.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Filament Yarn	3000.000 M.T.	Reformat	2658.432 M.T.
			Acetic Acid	276.000 M.T.
			Catalyst T8P	0.276 M.T.
			Cobalt Acetate	4.140 M.T.
			Maganese Acetate	12.696 M.T.
			Hydro-Bromic Acid	1.104 M.T.
			Sodium Hydroxide	22.080 M.T.
			Methanol	6.348 M.T.
			Naphtha	1809.300 M.T.
			Spin finish oil	25.200 M.T.
			Titanium Dioxide	12.300 M.T.
Antimony Trioxide	0.900 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 4/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status: Approved</b>
HQ File :01/84/050/00378/AM13/	RLA File :03/95/040/00639/AM13/	Lic.No/Date:0310717372 17.12.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey/Draw Texturised Filament Yarn/Texturised Filament Yarn	10,000.000 M.T.	Reformate	8950.050 M.T.
			Acetic Acid	929.200 M.T.
			Naphtha	4808.400 M.T.
			Finish Oil	102.010 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.930 M.T.
			Manganese Acetate	42.740 M.T.
			Hydro-Bromic Acid	3.710 M.T.
			Sodium Hydroxide	74.330 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100)	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	34.130 M.T.
Antimony Trioxide	6.160 M.T.			
Dowtherm	50.500 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:3/41/84-ALC3/2012</b>	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00377/AM13/	RLA File :03/95/040/00685/AM13/	Lic.No/Date:0310717630	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	5000.000 M.T.	Reformate	4430.720 M.T.
			Acetic Acid	460.000 M.T.
			Catalyst T8P	0.460 M.T.
			Cobalt Acetate	6.900 M.T.
			Manganese Acetate	21.16 M.T.
			Hydro-Bromic Acid	1.840 M.T.
			Naphtha	3131.905 M.T.
			Titanium Dioxide	18.600 M.T.
			Antimony Trioxide	3.350 M.T.
			Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	27.500 M.T.
Spin finish oil	55.750 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/42/84-ALC3/2012

Party Name: RELIANCE INDUSTRIES  
LTD.

Meet No/Date:10/84-ALC3/2013  
06.06.2013

Status:  
Approved

HQ File :01/84/050/00386/AM13/

RLA File :03/95/040/00648/AM13/

Lic.No/Date:0310718052

24.12.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Filament Yarn	3000.000 M.T.	Reformat	2604.150 M.T.
			Acetic Acid	270.363 M.T.
			Catalyst T8P	0.270 M.T.
			Cobalt Acetate	4.053 M.T.
			Maganese Acetate	12.435 M.T.
			Hydro-Bromic Acid	1.080 M.T.
			Sodium Hydroxide	21.627 M.T.
			Methanol	6.216 M.T.
			Naphtha	1743.681 M.T.
			Spin finish oil	25.200 M.T.
			Titanium Dioxide	9.450 M.T.
Antimony Trioxide	0.900 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:32/43/84-ALC3/2012

Party Name: RELIANCE INDUSTRIES LTD.

Meet No/Date:10/84-ALC3/2013  
06.06.2013Status:  
Approved

HQ File :01/84/050/00418/AM13/

RLA File :03/95/040/00768/AM13/

Lic.No/Date:0310719624  
07.01.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey/Draw Texturised Filament Yarn/Texturised Filament Yarn	10,000.000 M.T.	Reformat	8950.050 M.T.
			Acetic Acid	929.200 M.T.
			Naphtha	4808.400 M.T.
			Finish Oil	102.010 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.930 M.T.
			Manganese Acetate	42.740 M.T.
			Hydro-Bromic Acid	3.710 M.T.
			Sodium Hydroxide	74.330 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100)	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	34.130 M.T.
Antimony Trioxide	6.160 M.T.			
Dowtherm	50.500 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 3/2/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00003/AM14/	RLA File :03/95/040/00931/AM13/	Lic.No/Date:0310728017 13.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	10,000.000 M.T.	Reformate	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Naphtha	6263.810 M.T.
			Titanium Dioxide	37.200 M.T.
			Antimony Trioxide	6.700 M.T.
			Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	55.000 M.T.
Spin finish oil	111.500 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 2/2/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00002/AM14/	RLA File :03/95/040/00932/AM13/	Lic.No/Date:0310728118	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	15,000.000 M.T.	Reformate	13,292.160 M.T.
			Acetic Acid	1380.000 M.T.
			Catalyst T8P	1.380 M.T.
			Cobalt Acetate	20.700 M.T.
			Manganese Acetate	63.480 M.T.
			Hydro-Bromic Acid	5.520 M.T.
			Naphtha	9395.715 M.T.
			Titanium Dioxide	55.800 M.T.
			Antimony Trioxide	10.50 M.T.
			Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	82.500 M.T.
Spin finish oil	167.250 M.T.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 6/1/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00495/AM13/	RLA File :05/24/040/00470/AM13/	Lic.No/Date:0510349279 15.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/26/2013-14/Hosy., dated 06.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infant Dress made of 100% Cotton 21W Corduroy Solid dyed woven fabric, GSM-153+/-10% and indigenous Diaper & lining, Style No.913264/611127	2813 Nos.	100% Cotton 21W Corduroy Solid dyed woven fabric, GSM-153+/-10%	2999 Sq. meter (@ 1.07 Sq. meter per piece)
2.	Infant Dress made of 100% Cotton 21W Corduroy printed woven fabric, GSM-153+/-10% and indigenous Diaper & lining, Style No.913264/611127	2112 Nos.	100% Cotton 21W Corduroy printed woven fabric, GSM-153+/-10%	1.09 Sq. meter per piece
3.	Girls Dress made of 100% Cotton 21W Corduroy Solid dyed woven fabric, GSM-153+/-10% and indigenous lining & involved indigenous panty cover for size:21T, Style No.913264/ 611127	11,252 Nos.	100% Cotton 21W Corduroy Solid dyed woven fabric, GSM-153+/-10%	1.15 Sq. meter per piece
4.	Girls Dress made of 100% Cotton 21W Corduroy printed woven fabric, GSM-153+/-10% and indigenous lining & involved indigenous panty cover for size:21T, Style No.913264/	8440 Nos.	100% Cotton 21W Corduroy printed woven fabric, GSM-153+/-10%	1.17 Sq. meter per piece

611127

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

11	<b>Case No.:</b> 8/7/84-ALC3/2013	Party Name: ACHIEVER CREATIONS PVT. LTD.	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00026/AM14/	RLA File :05/23/040/00017/AM14/	Lic.No/Date:0510351707 16.04.2013	Defer Date: 20.06.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.06.2013.			

12	<b>Case No.:</b> 2/10/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00047/AM14/	RLA File :04/24/040/00022/AM14/	Lic.No/Date:0410146080 13.05.2013	Defer Date: 04.07.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has called for requisite information/details from applicant firm in support of their proposal vide their letter dated 06.06.2013. The Committee after deliberations decided to await the same and defer the case for re-listing on 04.07.2013.			

13	<b>Case No.:</b> 4/10/84-ALC3/2013	Party Name: UNIVERSE HAIR INDUSTRY	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00049/AM14/	RLA File :04/24/040/00285/AM13/	Lic.No/Date:0410146075 13.05.2013	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Human Hair processed	275 Kgs.	Human Hair raw	300 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 3/10/84-ALC3/2013	Party Name: MADURA COATS PRIVATE LIMITED,	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00048/AM14/	RLA File :35/24/040/00009/AM14/	Lic.No/Date:3510041002 15.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Corespun Yarn/Sewing Thread 55/45 made out of 55% Polyester Filament Yarn +45% Polyester Staple fibre blend	1,15,000 Kgs.	Polyester Filament Yarn	63,883 Kgs.
			Polyester Staple fibre	54,337 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:</b> 5/10/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:10/84-ALC3/2013 06.06.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00050/AM14/	RLA File :05/24/040/00048/AM14/	Lic.No/Date:0510354581 17.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement of the export product and after

deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

15

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Other Madeup Clothing Accessories (Shoulder Piece) made out of 100% Polyester knitted (net) fabric with taffeta lining & metallic chain, GSM-286+/-10%, Style: LTD Embellished shoulder piece	2405 Nos.	100% Polyester knitted (net) fabric, GSM-286+/-10%, width-147 cms.	642 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:1/10/84-ALC3/2013**

Party Name: KABADI SHANKARSA & CO.,

Meet No/Date:10/84-ALC3/2013  
06.06.2013

**Status:**  
**Approved**

HQ File :01/84/050/00046/AM14/

RLA File :07/24/040/00044/AM14/

Lic.No/Date:0710095562  
24.05.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

16

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Blankets made out by using 2/38 and 1/16 Polyester Acrylic 80:20 yarns in the ratio of 1:1 of the imported material	90,000 Kgs.	1/16 Polyester Acrylic 80:20 blended Yarn with +/-10% Tolerance	47,250 Kgs. (including 5% wastage)
			2/38 Polyester Acrylic 80:20 blended Yarn with +/-10% Tolerance	47,250 Kgs. (including 5% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## MANUAL AGENDA CASE

(17)

Case No.115	M/s Reliance Industries Ltd., Mumbai
NC 10/AM-14, dt. 06.06.2013	File No.01/84/162/513/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310716369 dated 05.12.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially Oriented yarn (POY)	15,000.000 M.T.	Reformate	13,292.160 M.T.
			Acetic Acid	1380.000 M.T.
			Naphtha	7141.200 M.T.
			Finish Oil	151.500 M.T.
			Catalyst T8P	1.380 M.T.
			Cobalt Acetate	20.700 M.T.
			Manganese Acetate	63.480 M.T.
			Hydro-Bromic Acid	5.520 M.T.
			Sodium Hydroxide	110.400 M.T.
			Molecular Sieves	0.360 M.T.
			Activated Alumina	0.180 M.T.
			Antifoam (Pluronic PE 10-100)	0.015 M.T.
Activated Carbon	0.210 M.T.			

		Titanium Dioxide	50.700 M.T.
		Antimony Trioxide	9.000 M.T.
		Dowtherm	75.000 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.116	M/s Reliance Industries Ltd., Mumbai
NC 10/AM-14, dt. 06.06.2013	File No.01/84/162/514/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310715379 dated 21.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	15,000.000 M.T.	Reformate	13,292.160 M.T.
			Acetic Acid	1380.000 M.T. per M.T.
			Catalyst T8P	1.380 M.T.
			Cobalt Acetate	20.700 M.T.
			Manganese Acetate	63.480 M.T.
			Hydro-Bromic Acid	5.520 M.T.
			Naphtha	9395.715 M.T.
			Titanium Dioxide	55.800 M.T.
			Antimony Trioxide	10.050 M.T.
			Heat Transfer Fluid (Dowtherm A/Santothem 66/Terminal VPI	82.500 M.T.

		Spin finish oil	167.250 M.T.
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.117	M/s SRG Apparels Pvt. Ltd., Tirupur
NC 10/AM-14, dt. 06.06.2013	File No.01/84/50/238/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.3210056336 dated 16.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/20/2013-14/Hosy., dated 06.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Cotton Knitted Blanket, GSM-220+/-10%	3200 Nos.	PK-02-100% Cotton Knitted Jersey Fabric, GSM-220+/-10%	1.74 Sq. meter per piece
2.	100% Cotton Knitted Boys BIB, GSM-220+/-10%	6513 Nos.	PK-02-100% Cotton Knitted Jersey Fabric, GSM-220+/-10%	0.33 Sq. meter per piece
3.	100% Cotton Knitted Blanket, GSM-220+/-10%	1400 Nos.	PK-56-100% Cotton Knitted Mesh Fabric, GSM-220+/-10%	1.74 Sq. meter per piece
4.	100% Cotton Knitted Boys BIB, GSM-220+/-10%	2593 Nos.	PK-56-100% Cotton Knitted Mesh Fabric, GSM-220+/-10%	0.33 Sq. meter per piece
5.	100% Cotton Knitted Blanket, GSM-190+/-10%	3000 Nos.	PK-66-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	1.74 Sq. meter per piece
6.	100% Cotton Knitted Boys BIB, GSM-190+/-10%	8411 Nos.	PK-66-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	0.33 Sq. meter per piece

7.	100% Cotton Knitted Girls BIB, GSM-190+/-10%	832 Nos.	PK-66-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	0.33 Sq. meter per piece
8.	100% Cotton Knitted Blanket, GSM-190+/-10%	770 Nos.	KQ832-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	1.74 Sq. meter per piece
9.	100% Cotton Knitted Girls BIB, GSM-190+/-10%	2516 Nos.	KQ832-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	0.33 Sq. meter per piece
10.	100% Cotton Knitted Blanket, GSM-185+/-10%	1450 Nos.	KQ868-100% Cotton Knitted Printed Fabric, GSM-185+/-10%	1.74 Sq. meter per piece
11.	100% Cotton Knitted Girls BIB, GSM-185+/-10%	29 Nos.	KQ868-100% Cotton Knitted Printed Fabric, GSM-185+/-10%	0.33 Sq. meter per piece
12.	100% Cotton Knitted Blanket, GSM-190+/-10%	99 Nos.	KQ866-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	1.74 Sq. meter per piece
13.	100% Cotton Knitted Girls BIB, GSM-190+/-10%	313 Nos.	KQ866-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	0.33 Sq. meter per piece
14.	100% Cotton Knitted Blanket, GSM-190+/-10%	115 Nos.	KQ864-100% Cotton Knitted Printed Fabric, GSM-190+/-10%	1.74 Sq. meter per piece
15.	100% Cotton Knitted Girls BIB, GSM-190+/-10%	364 Nos.	KQ864-100% Cotton Knitted Printed Fabric, GSM-190+/-10%	0.33 Sq. meter per piece
16.	100% Cotton Knitted Blanket, GSM-190+/-10%	450 Nos.	KQ865-100% Cotton Knitted Interlock Fabric, GSM-190+/-	1.74 Sq. meter per

			10%	piece
17.	100% Cotton Knitted Girls BIB, GSM-190+/-10%	1560 Nos.	KQ865-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	0.33 Sq. meter per piece
18.	100% Cotton Knitted Blanket, GSM-220+/-10%	3400 Nos.	PK-56-100% Cotton Knitted Mesh Fabric, GSM-220+/-10%	1.74 Sq. meter per piece
19.	100% Cotton Knitted Girls BIB, GSM-220+/-10%	6397 Nos.	PK-56-100% Cotton Knitted Mesh Fabric, GSM-220+/-10%	0.33 Sq. meter per piece
20.	100% Cotton Knitted Blanket, GSM-190+/-10%	1400 Nos.	PK-66-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	1.74 Sq. meter per piece
21.	100% Cotton Knitted Girls BIB, GSM-190+/-10%	4509 Nos.	PK-66-100% Cotton Knitted Interlock Fabric, GSM-190+/-10%	0.33 Sq. meter per piece
22.	100% Cotton Knitted Blanket, GSM-220+/-10%	2000 Nos.	KQ833-100% Cotton Knitted Jersey Fabric, GSM-220+/-10%	1.74 Sq. meter per piece
23.	100% Cotton Knitted Girls BIB, GSM-220+/-10%	5341 Nos.	KQ833-100% Cotton Knitted Jersey Fabric, GSM-220+/-10%	0.33 Sq. meter per piece
24.	100% Cotton Knitted Blanket, GSM-195+/-10%	1142 Nos.	KQ834-100% Cotton Knitted Interlock Fabric, GSM-195+/-10%	1.74 Sq. meter per piece
25	100% Cotton Knitted Girls BIB, GSM-195+/-10%	3987 Nos.	KQ834-100% Cotton Knitted Interlock Fabric, GSM-195+/-10%	0.33 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.